NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

2. IA(I.B.C)/1509(MB)2024
IN
C.P. (IB)/3402(MB)2019

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **04.04.2024**

Name of the Party: UCO Bank
Vs
Deegee orchards private
Limited

Section 7, 66(1) of Insolvency and Bankruptcy Code, 2016

ORDER

None present.

Post this matter on **05.06.2024**.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)

/Dubey/